

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:136
ANSWERED ON:09.07.2014
EMIGRATION MANAGEMENT AUTHORITY
Mohammed Shri Faizal P.P.

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Government has any plans to constitute an Emigration Management Authority in the country;
- (b) if so, the details of the functions proposed to be carried out by the said Authority; and
- (c) the time by which the Authority is likely to be established ?

Answer

MINISTER OF STATE OVERSEAS INDIAN AFFAIRS General (Retd.) V.K. Singh

- (a) The Emigration Management Bill under consideration contains provisions regarding constitution of Emigration Management Authority.
- (b) The proposed functions of the Authority mentioned in (a) above are managing and regulating recruitment and enrollment agencies, accreditation of employees, registration of emigrants and obtaining intimation from students going abroad.
- (c) The Bill is at the stage of inter-ministeral consultations. No time limit can be given.